

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Vidya Prakash
Additional Sessions Judge
Criminal Cause List Dated 23-10-2020 Total Cases:57

S.No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
29	SC		544/2018	STATE Vs. MOHD. SHAMIM MALIK	396 /2017 (Kashmere Gate)
30	SC		776/2018	STATE Vs. KAMLA	768 /2015 (Timar Pur)
31	SC		813/2018	STATE Vs. MANISH KHANNA	/0 (Hari Nagar)
Misc. cases/purpose					
32	SC		914/2018	STATE Vs. MOHD. AKHLAQ	44 /2018 (Bara Hindu Rao)
Misc. Appearance					
33	SC		919/2018	STATE Vs. KULVINDER KAUR @ KULWANT KAUR	700 /2016 (Tilak Nagar)
34	SC		25/2019	STATE Vs. BITTU	304 /2016 (Nabi Karim)
35	SC		87/2019	STATE Vs. JYOTI	310 /2016 (Punjabi Bagh)
36	SC		143/2019	STATE Vs. RINKU	493 /2016 (I.P. Estate)
37	SC		226/2019	STATE Vs. NAEEM BANO	386 /2016 (I.P. Estate)
38	Cl. Cases		365/2019	BSES YAMUNA POWER LTD. Vs. MOHD. RAIS	/0 ()
39	Cl. Cases		366/2019	BSES YAMUNA POWER LTD. Vs. SHYAM NIGAM	/0 (Sadar Bazar)
40	Cl. Cases		367/2019	BSES YAMUNA POWER LTD. Vs. DEEPAK	/0 (Sadar Bazar)
41	Cl. Cases		368/2019	BSES YAMUNA POWER LTD. Vs. KAUSHAL	/0 ()
42	Cl. Cases		369/2019	BSES YAMUNA POWER LTD. Vs. KANCHAN	/0 (Sadar Bazar)
43	Cl. Cases		370/2019	BSES YAMUNA POWER LTD. Vs. WAZIR AHMED	/0 ()
44	SC		654/2019	STATE Vs. SUMAN	315 /2016 (Nabi Karim)
45	SC		816/2019	STATE Vs. PRAVEEN	518 /2018 (Naangloi)
46	SC		957/2019	STATE Vs. SONI DEVI	325 /2018 (I.P. Estate)
47	SC		966/2019	STATE Vs. UNTRACE	412 /2019 (Punjabi Bagh)
48	SC		1010/2019	STATE Vs. UNTRACE	559 /2016 (Prashed Nagar)
49	SC		42/2020	STATE Vs. PRITHVI RAJ CHAUHAN	168 /2019 (Lahori Gate)
50	SC		145/2020	STATE Vs. MOHD. ASLAM	197 /2018 (Chandni Mahal)
51	SC		150/2020	STATE Vs. ASHA BAKSHI	456 /2019 ()
52	SC		330/2020	STATE Vs. UNTRACE	396 /2016 (I.P. Estate)
53	SC		331/2020	STATE Vs. WAQAR MOHD KHAN	325 /2016 (I.P. Estate)
Charge					
54	Cl. Cases	402/2013	322424/2016	BSES YAMUNA POWER LIMITED Vs. ABDUL SAMAD ANR	/ ()
Prosecution Evidence					
55	SC		28957/2016	STATE Vs. MOHD. USMAN AND ANR.	54 /2014 (I.P. Estate)
Misc. Arguments					
56	Cl. Cases		1407/2017	BSES RAJDHANI POWER LTD. Vs. ASHOK AND ANR	/ ()
Judgement					
57	Cl. Cases	1370/2013	326232/2016	BSES RAJDHANI POWER LIMITED Vs. KAILASH @ KAILASH	/0 (Bajouri Garden)

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Physical Hearing

District and Sessions Judge, Central, THC
IN THE COURT OF Sh. Vidya Prakash
Additional Sessions Judge

Criminal Cause List Dated 23-10-2020 Total Cases:57

1st Session 10:30 to 12:30

SL. No. 1 to 28

2nd Session 2:30 pm to 3:30

SL. No. 29 to 57

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1 to 28

S. No.	Case Type	Old Case No.	Case No.	Title	FIR/PS
Misc. cases/purpose					
1	Ct. Cases	757/2013	323075/2016	BSES RAJDHANI POWER LIMITED Vs. SAVITRI DEVI	/0
Misc./ Appearance					
2	Ct. Cases	767/2014	324849/2016	BSES RAJDHANI POWER LTD. Vs. NAND LAL	/0 (Uttam Nagar)
3	Ct. Cases	1440/2014	324190/2016	BSES RAJDHANI POWER LTD. Vs. SUNNY	/0
4	Ct. Cases	282/2015	324768/2016	TATA POWER DELHI DISTRIBUTION LIMITED Vs. ANIL KUMAR	/0
5	Ct. Cases	590/2015	325214/2016	BSES RAJDHANI POWER LIMITED Vs. HAN RAJ AND ANR.	/0
6	Ct. Cases	161/2016	322674/2016	BSES YAMUNA POWER LTD. Vs. ANA ANR.	/0 (Chandni Mahal)
7	Ct. Cases	364/2016	322590/2016	BSES RAJDHANI POWER LIMITED Vs. KULDEEP ANR.	/0 (Mundka)
8	Ct. Cases	388/2016	323196/2016	BSES YAMUNA POWER LIMITED Vs. NASIR	/0 (Lahori Gate)
9	Ct. Cases	654/2016	327076/2016	BSES RAJDHANI POWER LIMITED Vs. RAJ KUMAR	/0 (Nangloi)
10	Ct. Cases	682/2016	325085/2016	BSES YAMUNA POWER LIMITED Vs. SULTANA	/0 (Chandni Mahal)
11	Ct. Cases	946/2016	323881/2016	BSES RAJDHANI POWER LIMITED Vs. RAJ KUMAR	/0 (Nangloi)
Misc. cases/purpose					
12	Ct. Cases		328294/2016	BSES RAJDHANI POWER LTD. Vs. RAJESH	/0
13	Ct. Cases		328295/2016	BSES RAJDHANI POWER LTD. Vs. ARJUN	/0
14	Ct. Cases		328297/2016	BSES RAJDHANI POWER LTD. Vs. RAJU	/0
Misc./ Appearance					
15	Ct. Cases		328384/2016	BSES RAJDHANI POWER LTD. Vs. RAMU	/0
16	Ct. Cases		328727/2016	BSES RAJDHANI POWER LTD. Vs. VINOD KUMAR	/0
17	Ct. Cases		21/2017	BSES YAMUNA POWER LTD. Vs. SUNARI LAL	/0
18	SC		73/2017	STATE Vs. ANITA	1848 /2015 (Tlak Nagar)
Misc. cases/purpose					
19	SC		80/2017	STATE Vs. KAMLESH	259 /2016 (Nangloi)
Misc./ Appearance					
20	Ct. Cases		581/2017	BSES YAMUNA POWER LTD. Vs. SANJAY GOSWAMI	/0 (Anand Parbat)
21	SC		289/2017	STATE Vs. ANIL KUMAR	488 /2016 (I.P. Estate)
22	SC		290/2017	STATE Vs. UNTRACE	663 /2014 (I.P. Estate)
23	SC		348/2017	STATE Vs. NARENDER KUR	541 /2016 (Tlak Nagar)
24	Ct. Cases		1013/2017	BSES YAMUNA POWER LTD. Vs. MADHVI AND ANR	/0
25	Ct. Cases		1014/2017	BSES YAMUNA POWER LTD. Vs. BHAIRON GOYAL	/0
26	Ct. Cases		1445/2017	BSES YAMUNA POWER LTD. Vs. VISHAL AND ANR	/0
27	SC		938/2017	STATE Vs. UNTRACE	601 /2014 (I.P. Estate)
28	Ct. Cases		232/2018	BSES RAJDHANI POWER LTD. Vs. SUNIL KUMAR AND ANR	/0